NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat** at Bombay that on Friday, 25th April 2025:

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The Division Bench comprising of the Hon'ble Shri Justice A.S. Chandurkar and the Hon'ble Shri Justice M.M. Sathaye will be available for judicial work in the Morning Session only. The urgent mentioning and placing of matters, if any, will be allowed in the Morning Session.

II

The Division Bench comprising of the Hon'ble Shri Justice A.S. Chandurkar and the Hon'ble Shri Justice Rajesh Patil will sit in Court Room No.49 at 2.30 p.m. as per the Board to be notified separately.

 \mathbf{III}

The **Single Bench** presided over by the **Hon'ble Shri Justice Rajesh Patil** will take up His Lordship's extant judicial assignment in the **Morning Session**.

Dated this 21st day of April, 2025.

By Order

sd/-

(A. H. Laddhad)Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)Registrar (Judl-I),
High Court, A.S., Bombay.